## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1753 ANSWERED ON:04.12.2012 PROCUREMENT CENTRES

Ajay Kumar SHRI ;Choudhary Shri Harish;Jaiswal Dr. Sanjay ;Ponnam Shri Prabhakar;Sainuji Shri Kowase Marotrao;Sinh Dr. Sanjay

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government/Food Corporation of India (FCI) had opened adequate number of procurement centres for foodgrains during each of the last three years and the current year;
- (b) if so, the details thereof indicating the number of centres opened and foodgrains procured during the said period, State-wise and if not, the reasons therefor along with the corrective steps taken in this regard;
- (c) whether certain procurement centres in the States have since been closed, if so, the details thereof and the reasons therefor, State-wise; and
- (d) the steps taken/being taken by the Government to address the issue including creating awareness amongst the farmers about the arrangement made/being made for procurement of their foodgrains and the process thereto?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Yes Madam. The State Governments/Food Corporation of India (FCI) had opened adequate number of procurement centres for procurement of foodgrains during each of the last three years and current year.
- (b): The number of procurement centres opened for procurement of Paddy and Wheat in the last three marketing seasons and current marketing season are at Annexures I and II. The quantities of Paddy and Wheat procured during the said period are at Annexure III and IV.
- (c): No complaints/reports about the closure of the procurement centres have been received.
- (d): The following steps have been taken to expand the reach of Minimum Support Price (MSP) operations:-
- 1. Sufficient number of procurement centres are opened by Food Corporation of India/State Governments/its Agencies before the onset of the procurement season, keeping in view the procurement potential and geographical spread of the State.
- 2. States are encouraged to adopt Decentralised Procurement (DCP) system to maximise procurement and to ensure better reach of Minimum Support Price (MSP) to farmers.
- 3. Instructions have been issued to open procurement centres at the locations convenient to farmers.
- 4. In order to extend the reach of Minimum Support Price (MSP) operations to marginal/small farmers, commission at the rate of 2.5% of MSP in respect of paddy and 2% of MSP in respect of wheat has been allowed to Cooperative Societies/Self Help Groups.